

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2007/12046/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the th 8 December, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. JDC/326 dtd. 01.12.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission w.e.f. 09.12.2022 till the morning of 13.12.2022**, has been granted. Further, the District and Sessions Judge, Kamrup(M), Guwahati and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.


Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-142/2007/12047-12048/A, dated , 08-12-2022

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
- ✓2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)